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14.06 hrs.

**AGRICULTURAL AND PROCESSED FOOD PRODUCTS  
EXPORT DEVELOPMENT AUTHORITY (AMENDMENT) BILL, 2003**

MR. SPEAKER: The House shall now take up Legislative Business.

*...(Interruptions)*

Title: Introduction of the Agricultural and Processed Food Products Export Development Authority (Amendment) Bill, 2003.

SHRI PRIYA RANJAN DASMUNSI (RAIGANJ): Mr. Speaker, how can you run the House like this?

MR. SPEAKER: Item No. 14, Shri Arun Jaitley to move for leave to introduce a Bill.

*...(Interruptions)*

THE MINISTER OF LAW AND JUSTICE AND MINISTER OF COMMERCE AND INDUSTRY (SHRI ARUN JAITLEY): Sir, I beg to move for leave to introduce a Bill to amend the Agricultural and Processed Food Products Export Development Authority Act, 1985 and the Agricultural and Processed Food Products Export Cess Act, 1985.

*...(Interruptions)*

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the Agricultural and Processed Food Products Export Development Authority Act, 1985 and the Agricultural and Processed Food Products Export Cess Act, 1985."

*The motion was adopted.*

*...(Interruptions)*

MR. SPEAKER: The Minister may now introduce the Bill.

*...(Interruptions)*

SHRI ARUN JAITLEY: I introduce the Bill.

*...(Interruptions)*

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SHRI PRIYA RANJAN DASMUNSI (RAIGANJ): Mr. Speaker, Sir, how can you allow the Bills to be introduced in this din?